## NATIONAL COMPANY LAW TRIBUNAL AHMEDABAD BENCH AHMEDABAD

Co. Appeal No. 76/252/NCLT/AHM/2017

Coram: Hon'ble Ms. MANORAMA KUMARI, MEMBER JUDICIAL

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF AHMEDABAD BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON <u>04.12.2017</u>

Name of the Company:

Manishbhai Shantilal Desai

(Gorgem Pharmaceuticals Pvt Ltd)

V/s.

Registrar of Companies, Gujarat.

Section of the Companies Act:

Section 252 of the Companies Act, 2013

S.NO. NAME (CAPITAL LETTERS)

DESIGNATION

REPRESENTATION

**SIGNATURE** 

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## ORDER

None present for Appellant. None present for ROC.

Appellant is directed to issue notice on Income Tax Department and ROC and shall file proof of service.

List the matter on 19.12.2017.

MANORAMA K

MANORAMA KUMARI MEMBER JUDICIAL

Dated this the 4th day of December, 2017.